

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 621
180/241- 242/PB/2020

IN THE MATTER OF:

Mr. Neeraj Aggarwal and Anr.

...APPLICANT

Vs.

**M/s. Easypolicy Insurance Web
Aggregators Pvt. Ltd. and Ors.**

...RESPONDENT

Section

U/s 241-242

**Order delivered on 29.09.2022
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Applicant
For the Respondent**

:
**:Mr. Arun Sri Kumar, Adv.
and Ms. Mansi Binrajka, Adv. for
R1 & R6. Mr. Amit Agrawal Adv; Ms.
Radhika Yadav Adv; Mr. Atharva
Kotwal Adv for R2,3 & 5.**

ORDER

Due to paucity of time, matter is adjourned to **09.11.2022.**


(COURT OFFICER)